THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z. R. ANSARI): (a) and (b) Yes, Sir. The problem water logging and salinity in the command of major irrigation projects are caused due to lock of adequate drainage. Command Area needs to be developed concurrently with the engineering works-construction of dam and the canal network-to optimise utilisation of irrigation potential as well as imbalance. Land to avoid ecological levelling, grading and drainage works are provided in the command area only on a limited scale so far.

## Incentives to Frontline African States

2458. SHRI RADHAKANTA DIGAL:
DR. T. KALPANA DEVI:
Will the Minister of EXTERNAL AFFAIRS
be pleased to state:

- (a) whether Government have a proposal to provide certain incentives for frontline African States in a bid to loosen the economic stranglehold of their people;
- (b) if so, the details of the incentives proposed to be given to those African States; and
- (c) whether Scandinavian countries have offered similar incentives to Africa also?

MINISTER OF THE EXTERNAL AFFAIRS (SHRI B. R. BHAGAT); (a) The Government of India supports the objectives of the Southern African Development Coordination Conferences (SADCC), an Organisation of nine frontline African states with its headquarters in Botswana which has been set up to reduce economic dependence upon South Africa and to increase collective self-reliance. **Towards** this end, the Government of India has offered SADCC technical cooperation and project assistance in various fields:

(b) The primary features of the offer of support communicate to SADCC are offers of 300 fellowships for the period 1986—91 to trainees from the nine frontline countries under the Indian Technical and Economic

Cooperation (ITEC) programme; services of 100 experts from India to these countries for technical advice, techno-economic studies etc. over the same period; assistance in the field of medium and small industry by setting up an institution framework to promote this sector; assistance to the Regional Training Council in Swaziland and association of Indian companies in projects in a variety of economic sectors that may be pursued by projects in a variety of economic sectors that may be pursued by these countries;

(c) The Nordic countries have also offered assistance to the SADCC countries, including the field of transport and are in process of working out precise plans and programmes.

## Improvement of National Highway No. 44 as all Weather Road

2459. SHRI SUDARSHAN DAS: Will the Minister of DEFENCE be pleased to state:

- (a) whether Government are aware that movement of traffic on National Highway No. 44 remains suspended occasionally due to landslides keeping Mizoram, Tripura, part of Manipur and Barak Valley Districts of Assam cut-off from the rest of the country; and
- (b) if so, the steps being taken for improvement of the road to make it an all weather road?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE RESEARCH AND DEVELOPMENT (SHRI ARUN SINGH): (a) and (b) National Highway No. 44 connects Shillong (Meghalaya) with Agartala (Tripura) via Badarpur in Assam. The sector from Jowai to Agartala is with the Border Roads Organisation. It is an all-weather Highway and is maintained under Scale I Maintenance at a maximum expenditure of about Rs. 12,800 per kilometer per annum.

Landslides on this National Highway occur at times mainly during the monsoon which cause road blocks and affect vehicular traffic partially in Meghalaya, Assam and Tripura. However, improvements of the National Highway are under execution by strengthening the road pavement and week bridges.

## Amount Allocated to Haryana for Social Welfare Schemes

2460. SHRI CHIRANJI LAL SHARMA: Will the Minister of WELFARE be pleased to state:

- (a) the amount allocated to Haryana Government during 1985-86 for various social welfares schemes; and
- (b) the amount utilised by Haryana Government during the above period?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRI GIRIDHAR GOMANGO): (a) A statement given below.

(b) Information is being collected from Haryana Government.

## Statement

Name of the Schemes

Amount allocated to Haryana Government during 1985-86

Schemes of post-matric Scholarships for scheduled Castes/ Sheduled Tribes, implementation of PCR Act and liberation scavengers. During 1985-86 proposals in respect of the schemes of Post Matric scholarships for Scheduled Castes/Scheduled Tribes, implementation of PCR Act and Liberation of seavengers have been received from the Government of Haryana A sum of Rs. 1.40 lakhs has been released as Central share for implementation of Post Matric Scholarships Scheme during 1985-86 in Haryana. Balance of Central assistance in respect of the schemes of implementation of PCR Act and Liberation of seavengers is he up for want of requisite clarification from the State Government.

Scheme of Scholarship to Physically Handicapped. As against allocation of Rs. 4 lakhs, sum of Rs. 5,84,486 has actually been sanctioned to Haryana Government under the Scheme.

Scheme of Special calls in the normal employment exchanges for promoting employment of the handicapped.

During 1985-86, grant of Rs. 14,000/- has been released.

District Rehabilitation Centre (DRC).

During 1985-86 grant of Rs. 5.60 lakhs has been released so far to the State Government of Haryana for setting up DRC in Mahandergarh District, Haryana.